


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.120/9/HDB/2018
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Private Limited
NAME OF THE RESPONDENT(S)	AB Expressway Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Advocate	9502036363	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.V.B. Santosh Kumar	Adv		
P. Sreesylam	Adv.	psreesylam@gmail.com 8008883475	

ORDER

Learned counsel Mr. Tarun G. Reddy present for Petitioner.

Learned counsel Mr. G.V.B. Santosh Kumar and Mr. P. Sreesylam present for Respondent.

Respondent counsel requested time to file counter.

Respondent shall file counter within two weeks serving a copy in advance to the Petitioner.

List the matter on 15.06.2018.


MEMBER JUDICIAL